

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.†2533
TO BE ANSWERED ON 06.03.2020

ORPHANAGES

†2533. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of orphanages being run by the Government across the country, State/UT-wise;
- (b) the details of orphanages run by the Union Government and the State Governments across the country, State/UT-wise;
- (c) the number of people working in such orphanages, State/UT-wise; and
- (d) the number of orphans living in the said orphanages run by the Union Government and the State Governments, State/UT-wise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SRIMATI SMRITI ZUBIN IRANI)

(a) to (d): The Ministry of Women and Child Development is implementing a centrally sponsored scheme i.e. "Child Protection Services Scheme (CPS)" (erstwhile Integrated Child Protection Scheme) for providing financial assistance to State Governments/UT Administrations, with the objective to create a safe and secure environment for overall development of children in need of care and protection, which includes orphan/abandoned/surrendered children. Under CPS, financial assistance is provided to State Governments /UT Administrations for setting up and managing Child Care Institutions (CCIs) including Specialised Adoption Agencies (SAAs) by themselves or in association with Voluntary Organisations/Non-Governmental Organisations (NGOs). The details of persons working in such homes is not maintained centrally. However, funding support for 10 no. of staff for a unit of 50 children for Children Home and 11 no. of staff for a unit of 10 children for SAAs are being provided under the CPS Scheme. The total number of CCIs including SAAs alongwith the children residing in them supported under CPS, States/UT-wise is **Annexed**.

Annexure**(as on Feb, 2020)**

S. No.	State/UT	Children Home	Beneficiaries	Specialized Adoption Agencies (SAAs)	Beneficiaries
1	Andhra Pradesh	50	2667	14	140
2	Arunachal Pradesh	4	155	1	10
3	Assam	45	1470	21	72
4	Bihar	13	599	13	132
5	Chhattisgarh	43	1687	12	95
6	Goa	16	555	2	16
7	Gujarat	46	1521	13	132
8	Haryana	20	1027	7	52
9	Himachal Pradesh	30	1236	1	15
10	Jammu and Kashmir	10	542	2	0
11	Jharkhand	28	910	12	92
12	Karnataka	62	2949	25	319
13	Kerala	18	680	11	222
14	Madhya Pradesh	46	2301	26	243
15	Maharashtra	19	572	17	170
16	Manipur	37	1080	7	55
17	Meghalaya	37	802	4	5
18	Mizoram	35	1041	7	26
19	Nagaland	25	506	4	5
20	Odisha	89	6767	25	250
21	Punjab	13	439	6	77
22	Rajasthan	61	3005	21	211
23	Sikkim	14	476	4	20
24	Tamil Nadu	187	12450	20	200
25	Tripura	19	710	6	49
26	Uttar Pradesh	45	1754	25	247
27	Uttarakhand	7	317	2	15
28	West Bengal	59	3486	23	326
29	Telangana	31	1017	11	320
30	Andaman & Nicobar	10	401	2	10
31	Chandigarh	5	230	2	17
32	Dadra and Nagar Haveli	0	0	1	10
33	Daman and Diu	1	25	0	0
34	Lakshadweep	0	0	0	0
35	National Capital Territory of Delhi	23	1290	3	59
36	Puducherry	25	1040	2	16
	Total	1173	55707	352	3628